

ITEM NO.1501  
(for judgment)

Court 6 (Video Conferencing)

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 913-914/2021

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MANOJ KUMAR & ORS.

Respondent(s)

([ HEARD BY HON. SANJAY KISHAN KAUL AND HON. HRISHIKESH ROY ,JJ.])

Date : 31-08-2021 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Ms. V.Mohana, Sr. Adv.  
Mr. R. Balasunramanian, Sr. Adv.  
Mr. Amrish Kumar, AOR

For Respondent(s) Mr. Shanker Raju, Sr. Adv.  
Mr. Yash Singh, Adv.  
Mr. Lakshmi Raman Singh, AOR

Mr. Vikas Singh, sr. Adv.  
Mr. Vivek Singh, Adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Kapish Seth, Adv.  
Mr. Mritunjay Singh, Adv.  
Mr. C.P. Rajwar, Adv.  
Mr. Udit Singh, AOR

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Hon'ble Mr. Justice Sanjay Kishan Kaul pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Hrishikesh Roy.

The appeals are allowed in terms of the signed judgment.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)

[ Signed reportable judgment is placed on the file ]